OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The resignation tendered by Ms. Vidhi Gandhi W/o Sh. Ritesh Gandhi, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 1567-617 /Estt.-I/PF/2024

Dated, Delhi the U 4 JAN 2024

Copy forwarded for information and necessary action to :

- The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/New Delhi District, Patiala House Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- The Sr. Accounts Officer, Accounts Branch, New Delhi District, Patiala House Courts, New Delhi, to disburse her salary as per rules.
- 3. The PAO concerned through concerned Accounts Branch.
- 4. Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 5. The PRO/APRO, Tis Hazari Courts/New Delhi District, Patiala House Courts, Delhi/New Delhi.
- 6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
- 7. Dealing Officials (Central, Tis Hazari Courts) Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat/ Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
- 8. Dealing Officials (New Delhi District, Patiala House Courts)- Leave Seat/Transfer & Posting Seat/General Branch/ Computer Branch/ Library Branch/ Vigilance Branch/ Administration Branch.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10. Ms. Vidhi Gandhi, Personal Assistant-
 - R/o (i) H.No. 12/16 B, First Floor, Tilak Nagar, New Delhi-110018.
 - (ii) H.No. A-89, Lohia Nagar, Ghaziabad, U.P-201001.

Simmi Kapoor)

Administrative Officer (Judicial) (Admn-I) Principal District & Sessions Judge's Office (HQs):

Tis Hazari Courts, Delhi